

श्रीगंगानगर और दिल्ली के बीच मेल एक्सप्रेस गाड़ी का चलाया जाना

4532. श्री मनफुल सिंह चौधरी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) श्रीगंगानगर (राजस्थान) से दिल्ली के लिये और दिल्ली से श्रीगंगानगर के लिये गाड़ियों में कितने आरक्षण किये जाते हैं और

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन) : (क) अप्रैल-जून, 1980 की अवधि के लिए सूचना निम्नलिखित है :-

	पहला दर्जा	दूसरा दर्जा		
	आरक्षण उपलब्ध कराये गये यात्रियों की औसत संख्या	प्रतीक्षा सूची में रखे गये यात्रियों की औसत संख्या	आरक्षण उपलब्ध कराये गये यात्रियों की औसत संख्या	प्रतीक्षा सूची में रखे गये यात्रियों की औसत संख्या
	1	2	3	4
श्री गंगानगर से	9	1	88	5
दिल्ली से	12	—	150	3

(ख) और (ग) . यद्यपि, दिल्ली और श्रीगंगानगर के बीच डाक/एक्सप्रेस गाड़ियां चलाये जाने के अनुरोध कई बार प्राप्त हुए हैं, लेकिन यातायात की दृष्टि से इन्हें औचित्यपूर्ण नहीं पाया गया, क्योंकि वर्तमान पूरक सेवाएं, जिनमें 37/38 पंजाब मेल तथा मेल कराने वाली गाड़ियों द्वारा 4 थू सवारी डिब्बे एवं 343/344 श्रीगंगानगर—दिल्ली यात्री गाड़ी शामिल है, श्रीगंगानगर के वर्तमान यातायात को सम्हालने के लिए पर्याप्त है। इसके अलावा मार्गवर्ती खण्डों पर अतिरिक्त लाइन क्षमता की कमी तथा श्रीगंगानगर एवं दिल्ली क्षेत्र में टर्मिनल सुविधाओं की पर्याप्त व्यवस्था न होने के कारण फिलहाल एक अतिरिक्त गाड़ी चलाना परिचालनिक दृष्टि से व्यावहारिक नहीं है।

#### Demands of Central P.F. Employees' Union

4533. SHRI RASA BEHARI BEHRA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the Central Provident Fund Employees' Union, New Delhi, have served a

इन नगरों के लिये कितने व्यक्तियों को सीटों के आरक्षण के लिये प्रतीक्षा सूची में रखा जाता है;

(ख) दिल्ली से श्रीगंगानगर के लिये मेल या एक्सप्रेस गाड़ी चलाने के लिये कितनी बार मांग की गई है; और

(ग) इस बारे में श्रीगंगानगर की उपेक्षा किये जाने के क्या कारण हैं ?

notice of direct action to the Central Provident Fund Commissioner, Chairman, Central Board of Trustees, Employees Provident Fund for immediate settlement of their demands;

(b) whether it is also a fact that the Provident Fund Authorities have not initiated any dialogue with the union representatives in order to settle the demands amicably; and

(c) if so, whether Government propose to instruct the concerned authorities to start dialogue with the union to ensure the fulfilment of their genuine demands in order to avoid conflict in the office?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) to (c). There are two unions in the Central Office using the same registration number and nomenclature 'Central Provident Fund Employees' Union. One of the two

factions, had served a notice dated 11-6-1980 for direct action for settlement for their demands. The direct action was called off after a dialogue with the Employees Provident Fund authorities.

#### **Kottavalsa-Kirandul Line**

**4535. SHRI GIRIDHAR GOMANGO:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that his Ministry have suggested to the Ministry of Steel and Mines for a separate railway link as an alternative to the present Kottavalsa-Kirandul line to take the extra load arising out of the new steel plant at Vizag and Alumina plant in Koraput District;

(b) if so, what are the main points referred to by both the Ministries regarding the new-railway link;

(c) what would be the approximate cost for the construction of this line and resources to be made available from the Ministries; and

(d) when the decision would be taken by the concerned Ministries to finance the rail link?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). The provision of a new rail link to connect the existing Kottavalasa-Kirandul line with the existing Raipur-Vizianagram line is under consideration in order to cater to the traffic for the proposed alumina project near Koraput. The need of this new link will arise only if the movement of iron ore on the existing Kottavalasa-Kirandul line increases substantially so as to utilise fully the capacity available on this line.

(c) the techno-economic survey is being conducted for the proposed rail link, the cost of which can be determined only after the survey is completed.

(d) the decision for investment on the proposed rail link will depend on the alumina project being approved

by the Government and after a firm appraisal of the quantity of iron ore required to be transported from Bailadilla to Visakhapatnam.

#### **British know-how for Atomic power Plant in China**

**4536. SHRI JAGDISH TYTLER:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to reports in foreign media that U.K. has agreed to provide know-how for the Nuclear Power Plant to be put up in China in the province of Guangdong;

(b) if so, whether Government have sought any guarantees from Her Majesty's Government against the likely misuse of the know-how provided for the production of weapon grade material as a by-product which will in turn enable China to rapidly expand its nuclear arsenal; and

(c) if not, whether Government have fully considered the various implications *vis-a-vis* our security and peace in the region?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir. A Hongkong electricity concern, China Light and Power company, is undertaking a joint feasibility study for a nuclear power plant in the adjacent Chinese province of Guangdong along with the Chinese authorities. The company is making use of the technical advice and expertise of the United Kingdom Atomic Energy Authority. According to a British official statement on 2nd June, 1980, "No decisions have yet been made nor are they expected in the near future".

(b) and (c). Since the proposal is still in the preliminary stage, it is too early to take up the matter with the British Government. However, Government's views on the peaceful utilisation of nuclear energy and on the necessity to ensure that any safeguards to be applied should be uniform and non-discriminatory, appli-